

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8995/2014

VIKAS KUMAR AGARWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Lokendra Kumar, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Affidavit with proof of dasti service in respect of both the respondents has been filed but proof is not proper. The Id. Counsel for the petitioner is directed to remove the defects within two weeks.

List again on 30.10.2017.

RAJESH KUMAR GOEL
Registrar